

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA**

**STARRED QUESTION NO. \*116  
TO BE ANSWERED ON 10.02.2020**

**Allahabad University**

**\*116. SHRI ASADUDDIN OWAISI:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that mass irregularities including complaints of sexual harassment against faculty members by students have been reported in Allahabad University recently;
- (b) if so, whether the Vice-Chancellor of the University has resigned amid charges of irregularities;
- (c) if so, whether the National Commission for Women (NCW) inquired into the sexual harassment of students in that University and submitted a report to his Ministry; and
- (d) if so, the action taken or being taken by the Government against those involved in the irregularities and sexual harassment cases in Allahabad University?

**ANSWER**

**MINISTER OF HUMAN RESOURCE DEVELOPMENT  
( SHRI RAMESH POKHRIYAL 'NISHANK' )**

(a) to (d): A statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA  
STARRED QUESTION No. 116 FOR 10.02.2020 ASKED BY SHRI ASADUDDIN  
OWAISI, HON'BLE MEMBER OF PARLIAMENT REGARDING ALLAHABAD  
UNIVERSITY**

(a) to (d):

The Government has received some complaints relating to irregularities in management of affairs of the University of Allahabad. Show Cause Notice was issued to the University to explain its position on the various allegations. An Interim Report of inquiry on the complaints relating to quality of food served to inmates of girls' hostels, unsafe environment in girls' hostels, complaints of corruption, etc. against the Vice Chancellor, was also received from the National Commission for Women.

The former Vice-Chancellor of the University of Allahabad tendered his resignation on 31.12.2019 from the post on personal grounds which have been accepted on 03.01.2020. In addition to this, it has also been decided to conduct an enquiry into the allegations of financial, academic and administrative irregularities, including the recommendations contained in the said Interim Report of the National Commission for Women regarding misconduct against the former Vice-Chancellor of the University. A three Member Committee has been constituted to enquire into these allegations.

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